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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No. 625 of 1998

New Delhi, dated this the 3rd August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

S/Shri

1. Dinesh Partap Singh  
S/o Shri Mahabir Parshad
2. Asgar Khan  
S/o Shri Sher Khan
3. Mohd. Mirza  
S/o Shri Habib Mirza
4. Laeek Khan  
S/o Shri Balam Khan
5. Azim Khan,  
S/o Shri Balam Khan
6. Hasin Khan,  
S/o Shri Yasin Khan
7. Maku Lal Kashyap  
S/o Shri R.K. Kashyap
8. Mazid Khan  
S/o Shri Habib Khan
9. Sarif Khan,  
S/o Shri Habib Khan
10. Anis Khan,  
S/o Shri Hakil Khan
11. Ahsan Khan  
S/o Shri Usman Khan
12. Sultan Khan  
S/o Shri Usman Khan
13. Tahir Khan  
S/o Shri Ashraf Khan
14. Nizamudeen  
S/o Shri Kamrudeen Khan
15. Rashid Khan  
S/o Shri Riyasat Khan
16. Nadim Khan  
S/o Shri Mukhtiar Khan
17. Martin John  
S/o Shri Willison John
18. Willison Kumar  
S/o Shri Puran Lal
19. Anil D.P. Lal  
S/o Shri DDanial P. Lal
20. Vijay Lucky Peter,  
S/o Shri Victor Peter
21. Anwar Khan  
S/o Shri Islam Khan
22. Anis Mia,  
S/o Shri Idris Mia
23. Raiz Ahmed  
S/o Shri Hafiz Ahmad
24. Rashid Ahmed  
S/o Shri Hafiz Ahmed
25. Hanif Ahmed  
S/o Shri Hafiz Ahmed
26. Sanjay  
S/o Shri Prem Masih

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S/Shri

27. Sandeep Mashi  
S/o Shri Prem Masih
28. Mohd. Vikarudeen  
S/o Shri Mirazudeen
29. Sabudeen  
S/o Shri Rafiudeen
30. Akil Udeen  
S/o Shri Khalideen
31. Samil Ahmed  
S/o Shri Ram Singh
32. Binod Kumar  
S/o Shri Ram Singh
33. Tula Ram  
S/o Shri Ram Singh
34. Tahir Khan  
S/o Shri Nahim Khan
35. Sahid Khan  
S/o Shri Akbar Khan
36. Nasir Khan  
S/o Shri Nahim Khan
37. Mahandi Hassan  
S/o Shri Bhullan Hassan
38. Ishrat Hussain  
S/o Shri Accahan Hussain
39. Firoze Khan  
S/o Shri Munil Khan
40. Ishrat Khan  
S/o Shri Vali Mohd.
41. Sahmsher Khan  
S/o Shri Vali Mohd. .... APPLICANTS

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through  
the Secretary  
Railway Board, Rail Bhawan,  
New Delhi.
2. Dy. Director (Estt/N)  
Railway Board, Rail Bhawan,  
New Delhi.
3. The General Manager,  
N.E. Railway, Headquarters,  
Gorakhpur.
4. The Secretary,  
Coal Handlin Workers Labour  
Cooperative Society Ltd.,  
Loco Shed, N.E. Railway,  
Bareilly City. .... RESPONDENTS

(By Advocate: Shri P. S. Mahendru)

ORDER (Oral)

BY HON'BLE MR. S. R. ADIGE, VICE CHAIRMAN (A)

Applicants who belong to Northern Railway seek the benefits of the scheme contained in Railway Board's letter dated 31.8.92 (Ann. A-2) applicable to contract labourers working in Western Railways.

2. Applicants' counsel Shri Sharma states that applicants had submitted a representation to the respondents dated 21.1.98 (Ann. A-1) in this regard which still remains undisposed of.

3. I dispose of this O.A. with a direction to respondents to dispose of the aforesaid representation dated 21.1.998 in accordance with rules and instructions under intimation to Applicant No.1 as representative of the other applicants, as expeditiously as possible and preferably within four months from the date of receipt of a copy of this order. While doing so, Respondents should keep in view the contents of their O.M. dated 31.8.92 to the extent that the same is relevant to the facts and circumstances of this particular case.

4. This O.A. is disposed of in terms of Para 3 above. No costs.

*Adige*  
(S. R. ADIGE)  
Vice Chairman (A)